

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 17th Sep., 2022

No. 390 A : On being relieved of his present assignment, the services of Sri Om Prakash Singh, Principal Judge, Family Court, Jamui are placed at the disposal of the State Government in the Department of General Administration, Patna on his appointment as Registrar, State Commission, Consumer Protection, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- Rupesh Deo

Registrar General

Memo No. 57529-57545 dated, Patna the 17th September, 2022

Copy forwarded to the Hon'ble Chairman, State Commission, Consumer Forum, Patna / the Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 16930 dated 16.09.2022 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Principal Secretary, Food and Consumer Protection Department, Government of Bihar, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / I/C Registrar (Appointment), Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / I/C Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/c J.O.S.R.R., Patna High Court, Patna / S.O. I/c Statistical Section, Patna High Court, Patna / S.O. I/c A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.



Registrar General